COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 300 OF 2018 & IA NOS. 1247, 1248, 1251, 1326, 1320, 1508 & 1559 OF 2018

Dated: 27th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Mohit Paul
Mr. Shubhendu Kaushik
Mr. Obhirup Ghosh

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R.1

Mr. Sajan Poovaiyya, Sr. Adv.
Ms. Sumiti Yadava
Ms. Parminder Kaur
Mr. Pratibhanu Kharola
Ms. Priyanka for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***12.12.2018.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

ts/vg